## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CA(CAA) No.54/BB/	-	For Hearing	230/232	Gokaldas Exports Ltd.	
2017					

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1. V. SREEDHARAN Transferer Companies HIST anam

98452 14399 U) to (9) and

Gardan Exports Ud

(Transferee Company)

The matter is listed today for consideration. PCS has filed one more additional memo in the Registry along with annexures. The contention of counsel for petitioner that the Tribunal can dispense with convening of meeting of shareholders of Transferee Company. In that connection, he has two rulings of NCLT Mumbai and NCLT Chennai Benches.

List it for consideration on 25.09.2017.

MEMBER (J)

MEMBER (T)